## Declaration of Assets and Liabilities

Year:2022-23

I, DR. DEOKINANDAN PRASAD, Son of SRI BALDEO PRASAD SINGH, aged 62 years, belonging to BIHAR HEALTH SERVICE and presently working as, PERSONAL SECRETORY TO SACHETAK, BIHAR VIDHAN SABHA PATNA give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

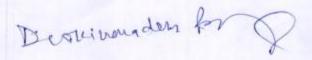
A. Details of Movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name SHASHIKALA KUMARI (W)	Dependent-1	Dependent -	Dependent-3 Etc. Name
(1)	Cash	Rs.80,000/-	Rs.25,000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial And Non- Banking Financial Companies	Rs.5,00,000 /-	Rs.2,00,000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(îv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	3 - LIC POLICY & 1 - ICICI PRUDENTIAL POLICY	1-LIC POLICY	NIL	NIL	NIL
(v)	Motor Vehicles (details of make etc.)	TATA TIAGO MODAL - 2017	FORCE - 1 MODAL - 2014	NIL	NIL	NIL
(vi)	Jewelry (give details of weight and value)	Gold – 60 GM, Rs – 3,00,000/-	Gold – 100 GM APPROX 5,00,000/-	NIL	NIL	NIL
(vii)	Other assets, such as values of claims interest	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds/shares/ Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

. Dependant here means a person substantially dependent on the income of the employee.



## B. Details of Immovable assets

[Note:- Properties in Joint ownership indication the extent of joint ownership will also have to be indicated]

SL No.	Description	Self	Spouse Name (W)	Dep-1 Name	Dep-2 Name	Dep-3 Etc. Name
(i)	Agricultural Land -Locations (S) -Survey Number (S) -Extent (Total measurement) -Current market value	9 KATTHA MAHMOOD CHOWK, SONPUR, CHHAPRA	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Locations (\$) -Survey Number (\$) -Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) -Locations (S) -Survey Number (S) -Extent (Total measurement) -Current market value	BUILDING ON 2.5 KATTHA LAND NEW BYPASS ROAD PATNA	NIL.	NIL	NIL	NIL
(iv)	Houses/Apartments, etcLocations (S) -Survey Number (S) -Extent (Total measurement) -Current market value	TWO FLAT IN PATNA	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

## (2) I give herein below the details of my liabilities/over douse to public financial institutions and government dues:-U

[Not: Please give separate details for each item]

Sl. No.	Description	Name & Address of Bank/Financial Institutions (s)/ Department (s)	amount outstanding as
(a)	(i) Loans from Banks	IDBI FRAZER ROAD PATNA IDBI ASHOK NAGAR BRANCH PATNA	Rs- 1,01,00,000/- Rs - 10,00000/-
	(ii) Loans from financial Institutions	NIL	NIL.
	(iii) government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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,	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed, Give also Permanent Account Number (PAN)]	Assessment Year - 2022-23 PAN No AERPP6490A TAX PAID - 20,92,688/-	NIL
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return field.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	PROPERTY TAX – Rs – 105207 Assessment Year – 2022-23	NIL
	(iv) Property Tax	NIL.	NIL

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Place:- PATNA

GPF/ CPF/ PRAN No.	:	BHR/BHS-7435	
Gender	:	M (M/F)	
Date of Birth		0 3 0 1 1 9 6 1	(DD/MM/YYYY)
Class/Group	:	(A/B/C)	
Cadre		BIHAR HEALTH SERVICE	
		(Full Name e.g. B.A.S- Bihar Administrative S	iervice,
		B.S.S- Bihar Secretariat Service etc.)	
Home District		BANKA	
		THE RECOVER OF HE SAFERED STATE AND STATE	

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Leoterboundyn fort

Name of Employee: DR. DEOKINANDAN PRASAD

Designation: - PERSONAL SECRETORY TO SACHETAK, BIHAR VIDHAN SABHA, PATNA.

Date: - 10/02/2023 Department: - PARLIAMENTARY AFFAIRS

Note:- Please sign each page of the declaration. Asset declaration form must be in A4 size white Paper with computer typed (single side) in prescribed format.